Apart from the regular monitoring at the government level, the physical monitoring of works executed under MPLAD Scheme has been entrusted to NABARD Consultancy Services (NABCONS), an independent agency. The NABCONS have found that the MPLAD Scheme is a unique Scheme, having the characteristic feature of decentralized development and has resulted in creation of good quality of assets, which have had a positive impact on the local economy, social fabric and the physical environment. They have further reported that the Scheme has been welcomed by the people due to its inherent strengths and its positive impact on their economic and social life.

Since inception of the Scheme, as of 31.10.2009, an amount of Rs. 20351.25 crore has been released, out of which Rs. 18600.90 crore has been utilized. The percentage of cumulative utilization over cumulative release is 91.40%. About 12.82 lakh works have been recommended, 11.45 lakh works were sanctioned, and about 10.49 lakh works have been completed. The percentage of cumulative works completed to cumulative works sanctioned, is 91.61%.

Priorities for Tribal Projects

422. SHRIMATI T. RATNA BAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the priorities of his Ministry during the current year;
- (b) the targets fixed and to be achieved, project-wise;
- (c) the amount allocated and spent on each project and scheme of the Ministry during the current year; and
 - (d) the new schemes likely to be introduced during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) The Ministry of Tribal Affairs implements various Central Sector/Centrally Sponsored Schemes /Programmes with equal priority for the socio-economic development of tribal people in the country. The funds under the various schemes of this Ministry are released to the State/UT Governments based on the proposals submitted by them, which are processed and sanctioned when they fulfill the eligibility conditions of the relevant schemes, subject to the availability of funds and utilization of the previously released funds. The State/UT Governments are required to ensure that the benefits of the schemes reach the target groups/areas.

(c) The details of the funds earmarked and spent under these schemes/programmes during the current year (2009-10) so far are as under:

Budget Estimates - Rs. 3205.50 crore

Amount spent - Rs. 753.29 crore

(d) The Ministry has no proposal under consideration to introducé any new scheme during the current year.

Schemes for the trials

- 423. SHRIMATI T. RATNA BAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the tribal schemes presently existing in each State especially in Andhra Pradesh; and